

**HIGH COURT OF JAMMU & KASHMIR AT SRINAGAR**

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**ORDER**

No:- -646

Dated:- 12-10-2009

The following transfers and postings of the Munsiffs are hereby made in the interest of the administration of justice:-

1. Sh. Muzaffar Iqbal Khan, Additional Mobile Magistrate (Traffic), Srinagar, is transferred and posted as 2<sup>nd</sup> Additional Munsiff, Srinagar, with the stipulation that he shall look after the Judicial/Administrative work of the Court of 3<sup>rd</sup> Additional Munsiff, Srinagar, for a period of three days in a week.
2. Sh. Mohammad Ashraf Malik, Special Mobile Magistrate (Traffic), Srinagar, is directed to look after the Judicial/Administrative work of the Court of Additional Mobile Magistrate(Traffic), Srinagar.
3. Sh. Shabir-Ahmad, Munsiff, Kangan, is transferred and posted as Munsiff, Baramulla, with the direction to look after the Judicial/Administrative work of the Court of Munsiff, Boniyar, for a period of two days in a week.
4. Sh. Khurshid-ul-Islam, Munsiff, Ganderbal, is directed to look after the Judicial/Administrative work of the Court of Munsiff, Kangan, for a period of two days in a week.

**By Order**

  
(M. K. Hanjura)  
Registrar General

**Note:- All the transferees shall move simultaneously and hand over the charge to available/concerned Judicial/Revenue Officer.**

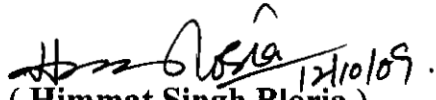
No:- 10375-405/CS

Dated:- 12-10-09

Copy of the above forwarded to the:-

1. Principal Secretary to Govt., Law Department, Srinagar,
2. Principal Secretary to the Hon'ble Chief Justice,
3. Registrar Vigilance, High Court of J&K, Srinagar,
4. Registrar Rules, High Court of J&K, Srinagar,
- 5-6. Registrar (Judicial), High Court of J&K, Jammu/Srinagar,
- 7-9. Pr. Distt. & Sessions Judge, Srinagar/Baramulla/Ganderbal,

10. Special Mobile Magistrate (T), Srinagar,
11. Additional Mobile Magistrate(T), Srinagar,
- 12-15. Munsiff, Baramulla/Boniyar/Ganderbal/Kangan,
16. 2<sup>nd</sup> Additional Munsiff, Srinagar,
17. 3<sup>rd</sup> Additional Munsiff, Srinagar,
- 18-19. Director Information, Srinagar/Jammu,
20. Chief Accounts Officer, High Court of J&K, Srinagar,
- 21-22. Accounts Officer, High Court of J&K, Jammu/Srinagar,  
....for information and n/a.
  
23. Director, Stated Judicial Academy, Srinagar,
- 24-31. Secretary to Hon'ble Mr. Justice \_\_\_\_\_  
.....for information.

  
( Himmat Singh Bloria )  
Deputy Registrar (Admn.)